

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. MA 860/2018 In C.P. (IB)/1561(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

NAME OF THE PARTIES: Punjab National Bank
V/s
Conros Steels Private Limited
Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

None has appeared for the Applicant. Counsel, Niket Mehta appeared for the Respondent No. 2. At his request, list the matter along with IA No. 2584/2023 and IA No. 2764/2023 on **14.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)